

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 01st March, 2016

TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER
HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 30/2016(CZ) (W.P.No.1235/15)	Vishwas Saini Vs. State of Rajasthan & Ors.		
FOR HEARING				
2.	(M.A.No.151/16) in Original Application No.05/14(CZ) (M.A.No.133/16) (M.A.No.152/16)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant Patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv.	
3.	Original Application No. 110/2014(THC)	Sukhram Baghel Vs. State of M.P. & 6 Ors.	Mr. S.K. Sharma Adv. For Applicant Ms. Nidhi Patankar Adv. Mr. Sachin K. Verma, Adv. Mr. Dharamveer Sharma, Adv. Mr. Rohit Sharma, Adv.	
4.	Original Application No.21/2015(THC)	Ravindra Kumar Vs State of M.P. & Ors.	Mr. J.P. Mishra, Adv. Mr. Raghavendra Dixit, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 22/2015(THC) (M.A.No.553/15) (M.A.No.554/15)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
6.	Original Application No. 24/2016(CZ) (M.A. No.81/16) (M.A. No.82/16) (M.A. No.83/16) (M.A. No.90/16) (M.A. No.119/16) (M.A. No.148/16)	Kishore Deepak Kodwani & Kailash Chand Patel Vs. State of M.P. & 5 Ors.	Mr. Kishore Deepak Kodwani, Applicant in person Mr. Ravikant Patidar, Adv. Mr. Siddharth Gupta, Adv.	

7.	Original Application No. 11/2016(CZ)	Rakesh Malik Vs. The Dutt Mandir Trust & Ors.	Mr.Rakesh Malik, Applicant in Person	
8.	Original ApplicationNo. 142/2015(CZ) (M.A.No.815/15)	Radhe Shyam Parihar Vs. State of M.P. & 3 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv. Mr. Nishit Tripathi, Adv. Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sheikh Vakil Khan, Adv.	
9.	Original Application No. 20/2015 (CZ) (M.A.No.817/15) (M.A.No.23/16)	Tribunal at its Own Motion (Sand Panna, Mining) Vs Chief Secretary, Govt. of MP & 5 Ors.	Mr. Purushendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. for MPPCB Mr. Sachin K. Verma, Adv. Mr. Shirish Mishra, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. Mr. Shivendu Joshi, Adv. Mr. Sambhav Sogani, Adv. Mr. Alkesh Agrawal, Adv. Mr. Amit Dubey, Adv. Mr. Rakesh Gohil, Adv. Ms. Kalpana Jain Gohil, Adv. Mr. Shreyraj Saxena, Adv. Mr. Pankaj Wagmare, Adv. Mr. Kripashankar, Adv.	